

NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH
CAUSE LIST
HIGH COURT OF RAJASTHAN AT JODHPUR

Date : 3rd October, 2016

Time : 10.30 AM

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Vinay
2.	Original Application No. 387/2016	Jot Ram Swami Vs. State of Rajasthan & Ors.	Mr. Ramandeep Singh, Adv. for Applicant
COMPLETION OF PLEADINGS			
3.	Original Application No. 329/2015	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma with Mr. Saurabh Rajpal, Adv. for Rajasthan Pollution Control Board Mr. Rajesh Panwar, AAG with Mr. Sunil Joshi, Adv. for R-4 to 6 Mr. Rohit Sachaw for R-7
4.	Original Application No. 522/2015 (M.A. No. 1261/2015 & M.A. No. 1262/2015)	Bhupendra Singh & Ors. Vs. State of Rajasthan & Ors.	Mr. Harveer Sidhu & Mr. S. S. Dhillon, Adv. for Applicant Dr. P. S. Bhati, AAG with Mr. Sajjan Singh Rathore, Adv. for R-1 to 3 & R-5 to 6
5.	Original Application No. 523/2015 (M.A. No. 1263/2015 & M.A. No. 1264/2015)	Ram Avtar Singh Vs. State of Rajasthan & Ors.	Mr. Vishal Sharma, Adv. for Applicant Dr. P. S. Bhati, AAG with Mr. Sajjan Singh Rathore, Adv. for State of Rajasthan & RSPCB Mr. Lokendra Singh, Adv. for RSPCB
6.	M.A. No. 957/2015, M.A. No. 958/2015, M.A. No. 959/2015 & M.A. No. 265/2016 in Original Application No. 39/2014 (CWP No. 9556/2011)	Jawara Ram & Ors. Vs. State of Rajasthan	Mr. Navneet Singh Birkh, Adv. for Applicant Dr. P. S. Bhati, AAG & Mr. Sajjan Singh, AAG for R-1 to 10 Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Prem Singh Shekhawat, Adv. for R-5 to 7
FOR HEARING			
7.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012) (M.A No. 180/2014 & M.A No. 181/2014)	Kishan Paryavarani Sangharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB

			Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Dinesh Mehta, Adv. for R-7 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan
8.	Original Application No.33 (T _{HC})/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Advs. for State of Rajasthan & RSPCB Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Dinesh Mehta, Adv. for R-7 Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
9.	Original Application No. 463/2015	Pali Water Pollution Control Foundation Pali Vs. Union of India & Ors.	Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for Applicant Dr. P. S. Bhati, AAG for RSPCB Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Advs. for State of Rajasthan & RSPCB Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv.
10.	Original Application No.34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 302/2016 in M.A. No. 849/2015)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchit, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R– 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Advs. for RSPCB Mr. B. V. Niren, Adv. for CGWA
11.	Original Application No. 202/2016 (M.A. No. 381/2016 & M.A. No. 547/2016)	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh
12.	Original Application No. 457/2015 (Old No. O.A. No. 43/2015 (CZ))	Kalyan Singh Vs. State of Rajasthan & Ors.	Mr. Rohit Kumar Tuteja & Mr. Anoop Agarwal, Advs. for Applicant in M.A. Dr. P. s. Bhati, AAG & Mr. Sajjan Singh, Adv. for State & RSPCB Mr. Anoop Agarwal, Adv. for R-10, 12 to 16

13.	Original Application No. 322/2015 (CWP (PIL) No. 718/2009)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Dr. P. S. Bhati, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7
14.	Original Application No. 86/2014 (M.A No. 255/2014 & M.A No. 256/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Dr. P. S. Bhati, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7
15.	Original Application No. 87/2014 (M.A No. 257/2014 & M.A No. 258/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Dr. P. S. Bhati, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7
16.	Original Application No. 88/2014 (M.A No. 259/2014 & M.A No. 260/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Dr. P. S. Bhati, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7
17.	Original Application No. 89/2014 (M.A No. 261/2014 & M.A No. 262/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Dr. P. S. Bhati, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

NOTE : It is notified that those who are willing to file new case/reply/rejoinder, etc., may be filed on 01.10.2016 in Court No. 17 in Rajasthan High Court building from 11.00 AM to 4.00 PM.